NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. 3336/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024

NAME OF THE PARTIES:- Asher Ebrahim Melamed
Vs.
Touranto Company (India) Pvt Ltd

Section: 97 of Companies Act, 2013

ORDER

Counsel, Nishita Bhuta appeared for the Respondent through VC. None present for the Applicant. Perusal of the record reveals that the Applicant has not been appearing since long. It appears that the Applicant is not interested in prosecuting the matter any further. Accordingly, list this matter either for appearance or for dismissal on **08.04.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT